

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2168
ANSWERED ON:22.07.2004
BENEFITS TO SOLDIERS
Vijay Krishna Shri

Will the Minister of DEFENCE be pleased to state:

- (a) the details of the facilities and benefits, besides pay, that are being given to the soldiers; and
- (b) the other facilities and benefits proposed to be given to them?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) & (b): The soldiers are entitled to a number of allowances besides pay. The admissibility of the allowances, however, depends on the area/place of posting of the individual. A list of various allowances admissible to the soldiers is given in Annexure-A. In addition to the pay and allowances, the soldiers are given a number of facilities and benefits. A list of such facilities/benefits is given in Annexure -B. The facilities and benefits being provided to the soldiers are reviewed from time to time if the need arises.

ANNEXURE-A REFERRED TO IN THE REPLY GIVEN IN PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2168 FOR 22.7.2004

ALLOWANCES ADMISSIBLE TO THE SOLDIERS

(1) Risk related allowances:-

(a) Highly Active Field Area / Field Area / Modified Field Area Allowance.

(b) Special Compensatory Counter Insurgency Allowance

(c) Special Compensatory Remote Locality Allowance

(d) High Altitude/Uncongenial Climate Allowance

(e) Siachen Allowance

(f) Special Force Allowance (Para Commando Pay)

(g) Para Allowance (Para Pay)

(h) Para Reservist Allowance

(i) Free Fall Jump Instructor Allowance

(j) Flying Allowance for Infantry Medium-Machine-Gun Gunners

(k) Flying Allowance for Army Aviators

(2) Other Allowances:-

(a) Transport Allowance

- (b) Island Special (Duty) Allowance
- (c) Qualification Grant
- (d) Qualification Pay to Army Aviators
- (e) Outfit Allowance
- (f) Kit Maintenance Allowance
- (g) Distinctive Uniform Allowance for Military Nursing Service Officers
- (h) Technical Allowance
- (i) Instructional Allowance
- (j) Official Hospitality Grant
- (k) Specialist Allowance (Army Medical Corps/Army Dental Corps/Remount Veterinary Corps)
- (l) Post Graduate Allowance (Army Medical Corps/Army Dental Corps/Remount Veterinary Corps)
- (m) Language Award/Allowance
- (n) Children Education Allowance
- (o) Monetary Allowances for Gallantry Awards
- (p) Air Despatch Pay
- (q) Composite Hill Compensatory Allowance
- (r) Personal Maintenance Hygiene Allowance
- (s) Rum Allowance
- (t) Classification Allowance

ANNEXURE-B REFERRED TO IN THE REPLY GIVEN IN PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2168 FOR 22.7.2004

BENEFITS/FACILITIES ADMISSIBLE TO SOLDIERS

- (1) Benefits under the Army Group Insurance Fund:-
 - (a) Insurance Cover
 - (b) Disability Cover
 - (c) Extended Insurance Cover
 - (d) Loans for

- (i) House Building
 - (ii) Personal Computer
 - (iii) New car and second hand car
 - (iv) Two wheelers
- (2) Leave Travel Concessions facilities
- (3) Conveyance / travel facilities while on permanent duty and temporary duty
- (4) Canteen Stores Department facilities
- (5) Free Rations / Ration Allowance in lieu of Free Rations / Special Ration Allowance
- (6) Cash Allowance in lieu of Rum and Cigarette
- (7) Education
- (i) Education for Wards in the Army Schools and various professional institutions.
 - (ii) Education scholarships
 - (iii) Reservation of seats in professional courses for the wards of soldiers
 - (iv) Provision of school buses for children
 - (v) Vocational training for serving soldiers
- (8) Medical facilities for soldiers and their families including specialized medical treatment and financial assistance for specialized medical treatment
- (9) Housing
- (i) Provision of houses by Army Welfare Housing Organisation.
 - (ii) Housing loans at reasonable interests.
 - (iii) Provision of separated family accommodation for servicemen posted to Field Areas.
 - (iv) Transit facilities at `Sainik Aramgrahs`.
- (10) House Rent Allowance for Officers if they are not provided Government or hired accommodation.
- (11) Compensation in lieu of quarters for Personnel Below Officers Ranks who are not provided accommodation within their authorization.
- (12) Retention of Government accommodation in case of death of soldiers.
- (13) Welfare

(i) Establishment of Training Centres by Army Wives Welfare Association.

(ii) Establishment of Asha Schools.

(14) Non Monetary Field Service Concessions while serving in Operational areas.

(15) Miscellaneous

(i) Concessions to Gallantry Award Winners.

(ii) Recreational facilities at Auditoriums

(iii) Indoor/Outdoor games facilities.